

**Telecom Disputes Settlement and Appellate Tribunal
(Government of India)**

No.1/Judl./Misc./TDSAT/2012

Dated: 1st May, 2021

NOTICE

Keeping in view the prevailing COVID situation and in continuation of this Tribunal's Notice of even No. dated 16.4.2021, it has been decided with the approval of Hon'ble Chairperson to extend the directions contained in the said Notice for a further period of fifteen days beyond 30th April, 2021, i.e., till 15.05.2021.

2. The time given for completion of pleadings expiring in the meanwhile shall also be deemed to have been extended by this order till further directions.

(Sanjeev Pandey)
Deputy Registrar

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